

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.**

No.DSJ(HMR)EC/5-1/85/-

Dated, Hamirpur, the 7<sup>th</sup> May, 2021.

**OFFICE ORDER**

Pursuant to the directions contained in the Registry Order No.HHC/RG/C-19/2020-61, dated 6<sup>th</sup> May, 2021, it is hereby ordered that cases of extreme urgency with effect from 07.05.2021 to 16.05.2021 shall be attended by the Judicial Officers at Hamirpur headquarters on rotational basis, in the following manner:-

Sl.No.	Designation of the Judicial Officer	Duty roster.
1.	The District & Sessions Judge, Hamirpur, H.P. & The Senior Civil Judge-cum-ACJM, Court No.I, Hamirpur, H.P.	07.05.2021
2.	The Addl. District & Sessions Judge, Hamirpur, H.P. & The Civil Judge-cum-JMIC, Court No.II, Hamirpur, H.P.	10.05.2021
3.	The District & Sessions Judge, Hamirpur, H.P. & The Civil Judge-cum-JMIC, Court No.III, Hamirpur, H.P.	11.05.2021
4.	The Addl. District & Sessions Judge, Hamirpur, H.P. & The Civil Judge-cum-JMIC, Court No.IV, Hamirpur, H.P.	12.05.2021
5.	The District & Sessions Judge, Hamirpur, H.P. & The Senior Civil Judge-cum-ACJM, Court No.I, Hamirpur, H.P.	13.05.2021
6.	The Addl. District & Sessions Judge, Hamirpur, H.P. & The Senior Civil Judge-cum-CJM, Hamirpur, H.P.	15.05.2021

The necessary arrangements regarding deputing of respective Court Staff by the Courts of this Civil and Sessions Division may be made by them at their own level. The remaining Court staff of this Civil and Sessions Division shall work from home and remain available at their residence and shall not leave the station and they may be called to attend the office at any time.

(Rakesh Kainthla)  
District & Sessions Judge,  
Hamirpur, H.P.  
Dated: 07.05.2021

Endst.No.DSJ(HMR)EC/5-1/85-2793  
Copy forwarded to:

1. All the Judicial Officers stationed at Hamirpur headquarters alongwith copy of Registry Order referred to above for information and necessary action.
2. The Senior Civil Judge-cum-ACJM, Nadaun/Civil Judge-cum-JMIC, Barsar, District Hamirpur alongwith copy of Registry Order referred to above for information and necessary action. The necessary arrangements regarding deputing of respective Court staff may be made at your end.
3. The Public Prosecutor, Hamirpur, H.P.
4. The President Bar Association, Hamirpur, Nadaun and Barsar, District Hamirpur, H.P.
5. The System Officer of this office, for necessary action.

*bee*  
District & Sessions Judge,  
Hamirpur, H.P.